

H  
SLP(C)No. 21786 OF 2001  
ITEM No.36

Court No.10

SECTION IX  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21786/2001

(From the judgement and order dated 22/10/2001 in AN 838/01  
in CM 365/01 in SN 194/01 of The HIGH COURT OF BOMBAY)

I.C.I.C.I. LTD.

Petitioner (s)

VERSUS

BARODA RAYON CORPORATION LTD. & ORS.

Respondent (s)

With

SLP(C)No.21789/2001

(With prayer for interim relief)  
( With Appln(s). for exemption from filing c/c of the impugned Judgment )

Date : 22/09/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Mr. Bhim Rao Naik, Sr. Adv.

Mr. Bharat Sangal, Adv.

Mr. Sunil Trilokchandni, Adv.

Ms. Sangeeta S. Panikar, Adv.

Mr. R.R. Kumar, Adv.

For Respondent (s)

Mr. Gopal Jain, Adv.

Ms. Nandini Gore, Ad.

Mrs Manik Karanjawala, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Post after Diwali holidays.

(R.K. DHAWAN)  
COURT MASTER

(VEERA VERMA)  
COURT MASTER